

**IN THE COURT OF ANKUR JAIN**  
**ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI**

State Vs. Rafat Ali  
FIR No. 609/15  
PS. : Khyala  
U/s : 376/376D/302/34 IPC

26.06.2020

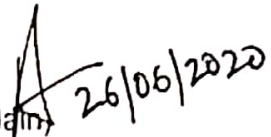
*Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.*

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.).  
Mr. Kunal Manav, Ld. Counsel for the accused/applicant (through Cisco Web Ex)  
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex)

**IA No. 7/2020**

Report of IO filed wherein he has stated that due to prevailing circumstances verification could not be carried out. IO is again directed to carry out the verification. It also appears that notice to complainant has not been issued as he has not joined. Let notice to complainant be issued.

Put up on 02.07.2020. Copy of order be sent to SHO PS Khyala for compliance.

(Ankur Jain)   
Addl. Sessions Judge (SFTC-01) West  
Delhi: 26.06.2020

**IN THE COURT OF ANKUR JAIN**  
**ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI**

State Vs. Tarun @ Tushar Jain  
FIR No. 95/2018  
PS. : Bara Hindu Rao

26.06.2020  
At 11.00 AM (Through Cisco Web Ex.)

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)  
Mr.A.P.Singh, Ld. Counsel for the accused/applicant (through Cisco Web Ex.)  
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex)  
Mr. Ankur Gupta, Ld. Counsel for complainant along with complainant.  
IO SI Priyanka (through Cisco Web Ex).

IO submits that report has been filed. Ahlmad is directed to verify and place it on record. Report has not been received from Jail Superintendent. Ld Counsel for the accused request for a short adjournment. At his request , the case is adjourned.

Let the report from Jail be called again.

Put up on 30.06.2020 for arguments on interim bail application.

(Ankur Jain) 26/06/2020  
Addl. Sessions Judge (SFTC-01) West  
Delhi: 26.06.2020

At 12.03 PM

Present : None

Report from jail received through mail. Be placed on record.intiamtion be sent to all concerned. There is no requirement to call a fresh rept from jail.

Put up on date already fixed. i.e.30.06.2020.

(Ankur Jain) 26/06/2020  
Addl. Sessions Judge (SFTC-01) West  
Delhi: 26.06.2020